

(b) if so, the details of such minor irrigation schemes in the States, Statewise with particular reference to Andhra Pradesh;

(c) additional amount likely to be sanctioned to the State of Andhra Pradesh during the coming financial year and also during the Seventh Plan period; and

(d) the estimated land expected to be irrigated as a result thereof ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :
(a) The 7th Plan does not impose any restrictions on the taking up of new Minor Irrigation Scheme in the country and provides an outlay of Rs. 2805 crores for minor irrigation.

(b) Details of Minor Irrigation Schemes are not maintained by the Central Government.

(c) and (d) The approved outlay under Minor Irrigation for the Annual Plan 1986-87 is Rs. 37.02 crores and for the 7th Plan Rs. 147.40 crores and this is estimated to result in additional irrigation potential of 1.17 lakh ha., and 5.15 lakh ha., respectively. There is no proposal to sanction any additional amount to the State for Minor Irrigation.

Amount Spent on National Institute of Naturopathy, Pune

717. SHRI BHATTAM SRIRAMAMURTHY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the extent of land and other facilities like hospital, college and technical people, available now to the National Institute of Naturopathy set up at Pune in 1983;

(b) whether an amount of Rs. 40 lakhs was allotted to the Institute during the last three years; and

(c) what was the amount spent during each financial year ever since its inception?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KURMAR) : (a) A society for the National Institute of Naturopathy, Pune has been registered under the Societies Registration Act, 1860 at New Delhi on 27.9.84. The proposed institute has not started functioning.

Government has acquired property with built up structures at Pune for the purpose. The staff for the Institute is yet to be appointed.

(b) and (c) The following token budget provisions were made for the National Institute of Naturopathy, Pune, during the last three years :—

1983-84	—Rs. 3.00 lakhs
1984-85	—Rs. 3.00 lakhs
1985-86	—Rs. 10.00 lakhs

The provisions could not be utilised as the Institute has yet to start functioning.

Supply of Sub-standard Food in Trains between Delhi and Nagpur

718. SHRI BANWARI LAL PUROHIT: SHRI ANANTA PRASAD SETHI:

Will the Minister of TRANSPORT be pleased to state :

(a) whether any complaints regarding supply of sub-standard and stale food to the passengers in trains by the Railway Catering have come to the notice of Government during the last two months particularly in the trains running between Delhi and Nagpur;

(b) if so, action taken by Government thereon; and

(c) the steps proposed to be taken to improve the catering in trains ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Some complaints were received during the last two

months regarding quality of food supplied. However, a large number of appreciations have also been received in the same period about quality of food and service on trains between Delhi and Nagpur.

(b) and (c) Action taken/proposed to be taken to improve the quality of food include intensive inspection of catering establishments, penal action against the staff found responsible for poor service, action against contractors, provision of modern kitchen equipments, modernisation of base kitchens and induction of qualified cooks in catering department.

Daily Boeing flights to Nagpur

719. SHRI BANWARILAL PUROHIT: Will the Minister of TRANSPORT be pleased to state :

(a) whether any representation has been received to start daily Boeing flights to and from Nagpur-Delhi;

(b) if so, the action taken by Government on that representation; and

(c) by when the daily Boeing flights will start functioning between Nagpur and Delhi ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) and (c) Indian Airlines is at present operating three Avro and four Boeing flights per week between Nagpur and Delhi. The number of passengers carried per flight during the period July-December, 1985, has never exceeded 44. The capacity provided as such, is considered adequate to meet the existing traffic demand.

Plan for Tapping Women Resources

720. SHRI SHANTARAM NAIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have any specific plan for tapping women resources during the course of seventh Five Year Plan; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN'S WELFARE (SHRIMATI MARGARET ALVA) : (a) Yes, Sir.

(b) The Scheme of the Government for women are intended to help women as well as to tap women resources for development. In the Seventh Plan the Government proposes to strengthen support to voluntary organisations working for women, set up Women's Development Corporations in States and Union Territories, and to harness the energy of women and girls by providing greater opportunities and incentives for higher education and training.

Mandovi Irrigation Project

721. SHRI SHANTARAM NAIK : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that Government of Goa, Daman and Diu have requested the Union Government to re-consider the case of Mandovi Irrigation Project and sanction it; and

(b) if so, Government's reaction thereon ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b) Yes, Sir. The Government of Goa, Daman and Diu have requested for reconsideration of the case of the project. The matter is under consideration of the Ministry of Environment, Forests and Wild life.

Overhead bridges or underground tunnels at rail crossings

722. SHRI D.N. REDDY : Will the Minister of TRANSPORT be pleased to state :

(a) whether rail crossings in big cities such as the one near Okhla Industrial Estate in Delhi are causing serious inconvenience to public and delay in traffic